

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3191

ANSWERED ON:07.08.2015

Sabla Scheme

Patle Smt. Kamla Devi;Singh Shri Rama Kishore

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented Rajiv Gandhi Scheme for Empowerment of Adolescent Girls-Sabla Scheme in each district of the country, as on date, if so, the details thereof, State/UT-wise and if not, the reasons therefor along with the time by which all the districts are likely to be covered under the said scheme;
- (b) the number of girls including girls belonging to SC/ST communities who have availed the benefits of the said scheme across the country during each of the last three years and the current year, State/UT-wise;
- (c) the details of the funds provided under the said scheme during the said period, State/UT-wise;
- (d) whether the Government has any proposal to review the said scheme, if so, the details thereof and the reasons therefor; and
- (e) the other steps taken/being taken by the Government for effective implementation of the said scheme in each district of the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) : The Government is implementing Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-Sabla, a Centrally-sponsored scheme in 205 districts of the country only. State-wise details of districts covered under the scheme is at Annexure-1. At present, there is no proposal to extend the scheme Sabla in each district of the country. The budgetary allocation for the scheme Sabla for the 12th Plan Period is Rs.3650 crore, as such the scheme cannot be implemented in all the districts of the country.

(b) to (d) : State/UT-wise number of girls including girls belonging to SC/ST communities benefitted under the scheme across the country during each of the last three years is at Annexure-2. The details of State/UT wise funds released under Sabla during each of the last three years is at Annexure-3.

The modalities for implementation of the scheme Sabla in remaining period of 12th five year plan are being finalized, therefore, no funds have been released to States/UTs in current financial year i.e. 2015-16.

(e): Following steps are being taken by the Government for effective implementation of the scheme i) monitoring its implementation on a quarterly/annual basis using the monitoring and supervision mechanism set up under the Integrated Child Development Services (ICDS) Scheme. ii) reviewing the performance of the scheme on a quarterly/annual basis to identify gaps and for taking corrective measures. iii) setting up of Monitoring committees at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also strengthen the coordination and convergence between concerned departments and iv). undertaking field visits, review meetings at state level.
